Court-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL NO.153 OF 2015

Dated:- 30th November, 2015

Present: Hon'ble Mrs. Justice Ranjana P Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:-

Damodar Valley Corporation ...Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s)	:	Mr. M.G. Ramachandran Ms. Ranjitha Ramachandran
Counsel for the Respondent(s)	:	Mr. Rajeev Mayan for Mr. S.K. Chaturvedi for R.1 Mr. R.B. Sharma for R.3

ORDER

Learned counsel for the respondents seek two weeks time to file reply. They may file the same on or before 15.12.2015 after serving copy on the other side. Rejoinder, if any, may be filed on or before 30.12.2015 after serving copy on the other side.

List the matter on ***10.02.2016.***

(T. Munikrishnaiah)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

Pr/kt